

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **10.08.2026** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 391/2026	Dr. Yarlagadda Krishna Mohan & Anr. Vs State Bank of India & 3 Ors.	Mr. Sumed Yasaswi Kondapalli	
2.	Comp App (AT) (CH) (Ins) No. 387/2026 To dispense with IA No. 1117/2026 For Direction IA No. 1118/2026	Frontline Enterprises Limited Vs Global Insolvency Professionals Pvt Ltd, RP of Sri Nagakrishna Chemicals Ltd & Anr.	Mr. T Ravichandran	
3.	Comp App (AT) (CH) (Ins) No. 388/2026 To dispense with IA No. 1120/2026 For Stay IA No. 1121/2026	SP Coal Resources Pvt Ltd Vs Anantha PVC Pipes Pvt Ltd, Rep by S Ganapathi Rao	Mr. P Jesus Moris Ravi	
4.	Comp App (AT) (CH) (Ins) No. 205/2023 For Stay IA No. 670/2023 For Exemption IA No. 672/2023	Sun Paper Ltd. Vs S Dhanapal, Liquidator Servalakshmi Paper Ltd	Ms. Ashwini Vaidialingam	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	IA No. 1087/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 570/2025 For Direction IA No. 1609/2025	B Kumareson Vs State Bank of India & 2 Ors WITH	Mr. Ravi Rajagopalan	Mr. ML Ganesh R1
6.	Comp App (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Direction IA No. 1095/2023 & 1260/2024 (Interim Order)	P Mohanraj & 2 Ors. Vs Axis Bank Ltd & 6 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti R1 Mr. V Mahesh- R3 Mr. Vipin Warriar R4

7.	IA No. 153/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 60/2026 To dispense with IA No. 406/2026 For Stay IA No. 407/2026	Inder Agarwal & Anr. Vs JBM Homes Pvt Ltd & Anr.	Mr. Roshan Atiq M	Ms. MS Elamathi
8.	IA No. 940/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 324/2026 For Stay IA No. 939/2026 (With Defects)	P Ramesh Suspended Director of Danalakshmi Paper Mills (P) Ltd Vs Arjun Saikumar, Proprietor of SJ International Trading & Anr.	Mr. B Dhanaraj	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No. 1090/2026 (For Clarification) in Comp App (AT) (CH) (Ins) No. 327/2026 For Stay IA No. 949/2026 (Interim Order)	JM Financial Asset Reconstruction Company Ltd Vs Power Finance Corporation Ltd&3 Ors	Juris Corp	Mr. Edward James For Caveator
10.	IA No. 1091/2026 (For Clarification) in Comp App (AT) (CH) (Ins) No. 329/2026 For Stay IA No. 951/2026 (Interim Order)	JM Financial Asset Reconstruction Company Ltd Vs Power Finance Corporation Ltd&3 Ors	Juris Corp	Mr. Edward James For Caveator

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 636/2025	Canbank Factors Ltd Vs J Krishna Rao Personal Guarantor of Vensa Laboratories Pvt Ltd. WITH	Mr. V Arvind Rajagopal	
12.	Comp App (AT) (CH) (Ins) No. 637/2025	Canbank Factors Ltd Vs K Hanumantha Rao Personal Guarantor of Vensa Laboratories Pvt Ltd. WITH	Mr. V Arvind Rajagopal	
13.	Comp App (AT) (CH) (Ins) No. 639/2025	Canbank Factors Ltd Vs D Rama Linga Raju Personal Guarantor of Vensa Laboratories Pvt Ltd	Mr. V Arvind Rajagopal	

14.	Comp App (AT) (CH) (Ins) No. 638/2025	Canbank Factors Ltd Vs K Raj Gopal Rao Personal Guarantor of Vensa Laboratories Pvt Ltd WITH	Mr. V Arvind Rajagopal	
15.	Comp App (AT) (CH) (Ins) No. 640/2025	Canbank Factors Ltd Vs V Nageswara Rao Personal Guarantor of Vensa Laboratories Pvt Ltd	Mr. V Arvind Rajagopal	

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) No. 41/2024 Part- Heard	R Aruna & 3 Ors Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	Mr. B Mohan

Old Cases

(Requests for adjournment will not be entertained)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017	Shri Venkat Sudhakar Sathur Vs Dictasol (India) Pvt Ltd & 10 Ors	Mr. S Ram Babu	Mr.R Imayavaramban R2 Mr. BV Satish Kumar, PCS- R3
18.	TA (AT) No. 51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd & 3 Ors Vs M Kishan Rao & 42 Ors WITH	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan R2b, R2c Mr. Yogesh K Jagia R1, R2a, R2d, R5- R10
19.	TA (AT) No. 52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherjee
20.	TA (AT) No. 235/2021 (Comp App (AT) (Ins) No. 423/2020)	VK Shetty Vs Kavitha Surana	Mr. K Gaurav Kumar	Mr. Bathri Narayan
21.	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 331&579/2021 & 216/2022 For Stay IA No. 332/2021 & 902/2022 Urgent Hearing IA No. 203/2022	Chalasani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr.Mahesh Chowdhary R1 Mr. B Deepak Narayanan- R2-R5 Mr. Antony R Julian R6, R7 R9

22.	Comp App (AT) (CH) (Ins) No. 99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
23.	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt Ltd & 2 Ors	Mr. SP Srinivasan	Mr. Avinash Krishnan Ravi- R1 R3 Mr. NP Vijaykumar R2
24.	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors WITH	Mr. Vinod Kumar	Mr. Anant Merathia R1 Mr. IS. Uppin- R2 Ms. Anusha Peri R3 R4 Mr. V Mahesh- R5 Mr. B Chandrasekaran R6 Mr. T Shrinikethan R8
25.	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Kondasetty Kumar Dushyantha & 8 Ors	Mr. AVL Ram Prasad Varma	Mr. Anant Merathia R1 Mr. IS. Uppin- R4 Mr. AS Vishwajith R3, R5 Mr. T Shrinikethan R6, R7
26.	Comp App (AT) (CH) No. 100/2023 For Stay IA No. 1263/2023	Paul Joseph Vs Bhagyodayam Company rep by Jinan KR & 4 Ors	Mr. Ashok B Shenoy	Mr. MA Shaji R1

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) (Ins) No. 34/2026 For Stay IA No. 79/2026	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors.	Mr. D Srinivasa Rao Party-in-person	Mr. Prashanth Kumar Muddana R1 Mr. VVSN Raju R2
28.	Comp App (AT) (CH) (Ins) No. 89/2026 For Stay IA No. 258/2026 For Exemption IA No. 259/2026	Alagar Ananthan Chief Financial Officer of Maagrita Exports Ltd (In CIRP) Vs SR Shriraam Shekher & Anr.	Mr. S Vedhavel	Mr. M Gagan Bothra Party-in-person R2
B. Without Interim Order				
29.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024 For Additional docs IA No. 985/2026	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt Ltd & 15 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3, R5-R7 Mr. Sriram Venkatavaradan- R4 Mr. Sharad Sanghi R13 R14

30.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
31.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
32.	Comp App (AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1
33.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors WITH	Mr. VV Sivakumar	
34.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. WITH	Mr. Ankur Goel	Mr. VV Sivakumar- R1
35.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1
36.	Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No. 475/2024 For Stay IA No. 476/2024	Axis Bank Ltd Vs R. Venkatakrishnan, RP, St. John Freight Systems Ltd	Mr. VV Sivakumar	Mr. TK Bhaskar
37.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation Pvt Ltd Vs Tamil Nadu Power Generation Corporation Ltd	Mr. AR Ramanathan	Mr. ST Raja
38.	Comp App (AT) (CH) (Ins) No. 419/2024 For Stay IA No. 1141/2024	Dr. KC Ramaswami Vs GV Ravikumar, RP of Vangal Amman Health Service Ltd & Anr	Ms. V Rajeswari	Ms. PR Vandana- R1 Mr. R Vidhya Shankar R2

39.	Comp App (AT) (CH) (Ins) No. 424/2024 For Stay IA No. 1152/2024	The Executive Engineer Electricity Department Karaikal & Anr. Vs A Subathira & 2 Ors	Mr. Ramasamy Meyyappan	Mr. MS Viswanathan R1 R2 Mr. V Manivannan- R3
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02:00 PM

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT) (CH) (Ins) No. 620/2025 For Stay IA No. 1723/2025 For Direction IA No. 238/2026 For Additional Docs. IA No. 1005/2026	Kiran Ranjit Soundarajan, Suspended Director of Soundararaja Mills Ltd Vs Nimbark Fashions Ltd & Anr	Mr. R Swarnavel	Mr. P Raj Kumar Jhabakh R1 Mr. Abdul Rahman R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
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<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
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